

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JPG HEALTHCARE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	JPG HEALTHCARE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/07/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, WEST BENGAL, KOLKATA UNDER THE COMPANIES ACT, 1956
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85100WB2011PTC164453
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	182, A J C BOSE ROAD KOLKATA - 700014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th February, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SANKAR KUMAR PATNAIK (INSOLVENCY PROFESSIONAL) 7A, BENTINCK STREET OLD WING, 2ND FLOOR KOLKATA – 700 001 E-MAIL: SKPATNAIKASSOCIATES@GMAIL.COM TELEPHONE: 033-40053904 REGISTRATION NO.: IBBI/IPA-002/IP- N00232/2017-18/10683
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th March , 2019

Notice is hereby given that JPG HEALTHCARE PRIVATE LIMITED has commenced voluntary liquidation on 25.02.2019.

The stakeholders of JPG HEALTHCARE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 27.03.2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submissions of false or misleading proofs of claim shall attract penalties.



SANKAR KUMAR PATNAIK

(Liquidator)

Date: 28.02.2019 Place: Kolkata